

(c) and (d) Under the scheme, "National Programme for Dairy Development" emphasis has been given on quality of milk and milk products by providing laboratory equipment for the testing of chemical and microbiological parameters including adulterants facilitating, *inter alia*, promotion of export of milk and milk products.

Guidelines to Regulate Fishing

739. SHRI K. J. ALPHONS: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether there is over exploitation of the sea through unregulated fishing; and

(b) if so, the guidelines that have been laid down by Government to ensure that there is no over exploitation?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) and (b) No Sir. The Government of India reviews the potential marine fishery resources periodically by a Committee of Experts/Scientists. As per the latest report of the working group for revalidation of potential fishery resources in the Indian EEZ (2018) the potential yield of marine fisheries resources in the Indian Exclusive Economic Zone is estimated as 5.31 Million Metric Tonnes in 2018 and the current levels of fish production is 3.71 Million Metric Tonnes (2018-19) which is far below the Maximum Sustainable Yield.

Revenue from fisheries, animal husbandry and dairying in Jammu, Kashmir and Ladakh

740. SHRI BINOY VISWAM: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) the total revenue generated through fisheries, animal husbandry and dairy' farming in Jammu, Kashmir and Ladakh, the details for the last five years;

(b) the total number of people engaged in the above-mentioned industries; and

(c) the steps that have been taken by Government to promote these industries in Jammu, Kashmir and Ladakh?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI PRATAP CHANDRA SARANGI): (a) and (b) As per the report of the Government of Jammu and Kashmir, a total revenue of ₹ 76.67 crore has been generated through fisheries, animal husbandry and dairying and engaging about 37.27 lakh peoples in these sectors during last five years(2014-15 to 2018-19) and current year (2019-20) in Jammu, Kashmir and Ladakh.

(c) In order to promote fisheries, animal husbandry and dairying in the country including Jammu, Kashmir and Ladakh, the Ministry of Fisheries, Animal Husbandry and Dairying has been implementing various schemes such as (i) Centrally Sponsored Scheme (CSS) on Blue Revolution: Integrated Management and Development of Fisheries, (ii) Fisheries and Aquaculture Infrastructure Development Fund (FIDF), (iii) Extension of Kisan Credit Card (KCC) facilities, (iv) National Livestock Mission-EDEG, (v) Rashtriya Gokul Mission (RGM), (vi) National Programme for Dairy Development (NPDD), and (vii) Dairy Entrepreneurship Development Scheme (DEDS). Besides, the Government of Jammu and Kashmir has also taken up various initiatives in promoting Animal Husbandry, Dairying and Fisheries sectors in Jammu and Kashmir and the major initiatives as reported by them are furnished below:

- (i) Livestock Breeding Policy notified for Jammu and Kashmir and Ladakh and a road map laid out for development livestock sector with notification of Bovine Breeding Act/Rules
- (ii) 420 vets posts created/recruited; 400 paravets posts created - 218 paravets referred to SSRB for recruitment and 182 officials promoted against remaining posts.
- (iii) Establishment of a mega Sheep Farm at Khimber near Srinagar at a cost of ₹ 35.80 Crore and a mega Poultry estate at Nagrota, Jmu for ₹ 26.27 crore. Started with NABARD funding; 320 Kanal land transferred for shifting Dairy Farm at Belicharana to Chatha, Jmu & 1200 Kanal land at Tral for poultry estate.
- (iv) Improved variety Rainbow Trout imported from Denmark in March, 2019; Wholesale Fish market established at Jammu and 15500 fishermen Insured/ 3318 Fisherman houses constructed.
- (v) 420 fine wool elite merino sheep under process of importation from Australia for upgradation of local sheep.

- (vi) Poultry industrial Policy approved by Administrative Council of Jammu and Kashmir for attracting investment by investors and creation of employment.

**Release of funds for pending projects
in Odisha**

741. SHRI BHASKAR RAO NEKKANTI: Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether it is a fact that many projects have been sanctioned by the Central Government for Odisha;
- (b) if so, the details thereof and the funding status thereto;
- (c) whether Government has any proper mechanism for release of funds for sanctioned schemes; and
- (d) if so, the details thereof, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (DR. SANJEEV KUMAR BALYAN): (a) and (b) Yes, Sir. The details of the project sanctioned under various scheme being implemented by the Government for Odisha is as under:—

| Sl. No. | Project Sanctioned | Total Project Cost | Funds Released |
|---|--|-----------------------|-------------------|
| (₹ in lakh) | | | |
| Rashtriya Gokul Mission (since inception of the scheme) | | | |
| 1. | National Programme for Bovine Breeding (Extension of AI coverage) | 8379.10 | 2858.50 |
| 2. | Pashu Sanjivni | 459.92 | 275.84 |
| 3. | Krishi Kalyan Abhiyan | 562.24 | 562.24 |
| 4. | Nationalwide AI Programme | 1557.62 | 1090.33 |
| National Livestock Mission (NLM) | | | |
| 5. | National Livestock Mission (2014-15 to 2019-20) | - | 3452.43 |